

ITEM NO.4 COURT NO.7 SECTION XIV  
SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

IA 1/2008 in  
Petition(s) for Special Leave to Appeal (Civil) No(s).8673/2008

(From the judgement and order dated 08/02/2008 in WPC No. 990/2007 of  
The HIGH COURT OF DELHI AT N. DELHI)

SAURABH GUPTA & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)  
(for directions and office report )

Date: 05/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Sant Kumar,Adv.  
Mr. Sanjay Sharawat,Adv.

For Respondent(s) Ms. Mala Narayan,Adv.  
Ms. Meenakshi Arora,Adv.  
Mr. Abhishek Baid,Adv.

UPON hearing counsel the Court made the following  
ORDER

On the prayer made on behalf of the petitioners, let this matter  
be listed adjourned till 25th March, 2009,

(Ganga Thakur)  
P.S. to Registrar

(Juginder Kaur)  
Court Master